

**National Company Law Tribunal**

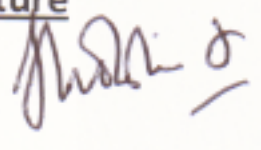
**Allahabad Bench**

**CP NO. 110/ND/2003**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

**NAME OF THE COMPANY: Hind Chemicals Ltd**

**SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies act of 1956**

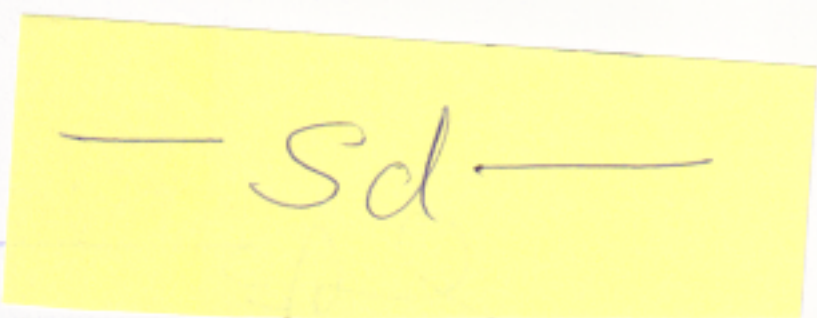
| <u>Sl. NO.</u> | <u>Name</u>     | <u>Designation</u> | <u>Representation</u> | <u>Signature</u>  |
|----------------|-----------------|--------------------|-----------------------|---|
| 1. S           | Shobhit Chauhan | Lawyer             | Jayant Rhotagi        |  |
| 2.             | & K. Datta.     |                    |                       |   |

Order dated 31.05.2017

CP No. 110/ND/2003 Hind Chemicals Ltd

Shri Shobhit Chauhan for the respondent. None for the petitioner. He informs that matter is still pending before the Hon'ble High Court. Hence seeks some adjournment in the month of July. The request is acceded to. The matter is adjourned to 20.07.2017.

The matter is listed on 20.07.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)